

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2017 &
IA NO. 366 OF 2017**

Dated: 13th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sugar Mills Association Madhya Pradesh Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Anr.
Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit for R-1
Mr. Nitin Gaur
Ms. Anuradha Mishra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30-1-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js